Annexure-5

Name of the corporate debtor Today Homes and Infrastructure Pvt. Ltd.

Date of commencement of CIRP: 31.10.2019
List of creditors as on 19.08.2025

List of operational creditors (Workmen)

| S No. | Name of authorised | Name of | Employee | Details o | f claim | Details of claim | | | | Amount | Amount of | Amount of | Amount | Remarks |
|-------|------------------------|---------|----------|-----------------|---------|------------------|-----------|----------------|--------------|------------|------------|-------------|----------|---------|
| | representative, if any | workman | ID | Date of receipt | Amount | Amount | Nature of | Whether | % of voting | of | any mutual | claim under | of claim | , if |
| | | | | | claimed | of claim | Claim | related party? | share in COC | contingent | dues, that | verificati | not | any |
| | | | | | | admitted | | | | claim | may be | on | admitted | |
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| | | NIL | | | | | | | | | | | | |
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Place New Delhi Date 19.08.2025